

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA (CA) No. 08/JPR/2024
IA(CA) No. 64/JPR/2023
IA (CA) No. 05/JPR/2024
CP No. 24/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Goldair Handling S.A.

...Petitioner

Versus

Las Goldair Handling (Udaipur) Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Major RP Singh, Sr. Adv. Hemant Kothari, Adv. Monali Dutta, Adv. Faranaaz Karbhari, Adv.
For the Respondent	:	Sanjay Jhanwar, Sr. Adv. Samay Maheshwari, Adv. Prakul Khurana, Adv. Akshay Sharma, Adv. Dhruva Gandhi, Adv. Anchal Rathore, Adv.

ORDER

CP No. 24/241-242/JPR/2023

Heard Major RP Singh, Sr. Adv. appearing on behalf of the Petitioner. Mr. Sanjay Jhanwar, Sr. Adv. appearing on behalf of the Respondent. Learned counsel for the Petitioner seeks time to file rejoinder to the reply filed by the R-3. Rejoinder has been filed on behalf of R-1 & 2. Sur-joinder has also been filed with regard to rejoinder filed on behalf of R-1 & 2. Parties are permitted to file written submissions, if any, not exceeding 3 pages within two weeks together

Sd/-

Sd/-

M.S.

with any case laws that they place reliance and the same may be exchanged between the parties. Submissions heard with regard to appointment of the Forensic Auditor. List the matter on 16.05.2024 at 02:30 PM.

IA (CA) No. 05/JPR/2024

Heard Mr. Sanjay Jhanwar, Sr. Adv. appearing on behalf of the Applicant. Major RP Singh, Sr. Adv. appearing on behalf of the R-1. Reply has been filed on behalf of the R-1. Ms. Anchal Rathore, Adv. appearing on behalf of R-2 who seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the IA on 16.05.2024 at 02:30 PM.

IA(CA) No. 08/JPR/2024

Heard Major RP Singh, Sr. Adv. appearing on behalf of the Applicant Mr. Sanjay Jhanwar, Sr. Adv. appearing on behalf of the R-3. Reply has been filed on behalf of R-3. Rejoinder, if any, may be filed within two weeks with an advance copy to the other side. Mr. Dhruva Gandhi, Adv. appearing on behalf of R-1, 2 & 4 who seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the IA on 16.05.2024 at 02:30 PM.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

April 22, 2024